

Rajya Sabha on the 6th August, 1969 and state :

(a) the number of meetings of the Departmental Promotion Committee of the Directorate of Education, Delhi, which were held since 1961 with their respective dates;

(b) the number of ad-hoc Post-Graduate teachers regularized at each meeting ; and

(c) whether the cases of Post-Graduate teachers (Punjabi) promoted on 1st February, 1961 and 19th September, 1961, were ever put before the Departmental Promotion Committee; if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION AND YOUTH SERVICES (SHRI BHAKT DARSHAN) : (a) to (c) The requisite information has been called for from the Delhi Administration and will be laid on the Table of the Sabha as early as possible.

#### केन्द्रीय अनुवाद सेवा

\* 511. श्री नवल किशोर :

श्री गणेश लाल चौधरी :

क्या गृह-कार्य मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या गृह-मन्त्रालय के अधीन एक केन्द्रीय अनुवाद ब्यूरो स्थापित करने अथवा एक केन्द्रीय अनुवाद सेवा गठित करने का कोई प्रस्ताव सरकार के विचाराधीन है;

(ख) यदि हां तो उसका ब्योरा क्या है;

(ग) यदि नहीं, तो अनुवाद कार्य के परिमाण में वृद्धि को देखते हुए अनुवाद कार्य में लगे कर्मचारियों और अधिकारियों की सेवाओं को नियमित रूप देने और उनका एक नियमित संवर्ग बनाने के लिये क्या कदम उठाये जाने का विचार है; और

(घ) भारत सरकार के विभिन्न मन्त्रालयों तथा उनके सम्बद्ध कार्यालयों में अनुवाद का कार्य करने वाले कर्मचारियों और अधिकारियों की संख्या कुल कितनी है, वे अपने-अपने पदों

पर कब से कार्य कर रहे हैं और उन्हें मिलने वाले वेतनमानों का पृथक-पृथक ब्योरा क्या है?

†[CENTRAL TRANSLATION SERVICE

\*511. SHRI NAWAL KISHORE :

SHRI GANESHI LAL CHAUDHARY :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether there is any proposal under Government's consideration to establish a Central Translation Bureau or to organise a Central Translation Service under the Home Ministry;

(b) if so, the details thereof;

(c) if not, what other steps are proposed to be taken to regularise the services of the staff and officers engaged in translation work and to create a regular cadre for them in view of the increase in the volume of translation work; and

(d) what is the total number of staff and officers who are doing translation work in various Ministries and their attached offices in the Government of India and since when they are working on their respective posts and what are the details of the pay-scales drawn by them, separately?]

गृह-कार्य मन्त्रालय में राज्य मंत्री (श्री विद्याचरण शुक्ल) : (क) जी नहीं, श्रीमान ।

(ख) प्रश्न नहीं उठता ।

(ग) अनुमानतः उन कर्मचारियों का उल्लेख किया जा रहा है जिनको अंग्रेजी से हिन्दी और हिन्दी से अंग्रेजी में अनुवाद कार्य के लिए नियुक्त किया गया है । ऐसे अनुवाद कार्य के पद प्रत्येक मन्त्रालय/विभाग द्वारा अपनी-अपनी आवश्यकताओं के अनुसार बनाए जाते हैं और अलग-अलग पदों के लिये बनाये गए भर्ती नियमों के अनुसार भरे जाते हैं । चूंकि ये पृथक पद हैं और जब तक नियमित कर्मचारी हिन्दी में दक्षता प्राप्त नहीं कर लेते हैं तब तक के लिए केवल एक अन्तःकालीन उपाय के रूप में बनाये गए हैं, अतः हिन्दी अनुवाद करने वाले कर्मचारियों के लिए किसी सेवा अथवा संवर्ग के गठन करने का कोई प्रस्ताव नहीं है ।

†[ ] English translation.

(घ) विभिन्न मन्त्रालयों/विभागों में हिन्दी अनुवाद से सम्बन्धित पदों के व्यौरे का एक विवरण सदन के पटल पर रखा जाता है। [देखिए परिशिष्ट LXXII अनुपत्र संख्या 44।] सम्बद्ध कार्यालयों के सम्बन्ध में इसी प्रकार की सूचना उपलब्ध नहीं है और न यह सूचना उपलब्ध है कि विभिन्न मन्त्रालयों/विभागों में अनुवाद कर्मचारी अपने-अपने पदों में कब से काम कर रहे हैं। इस सूचना को एकत्र करने में जो समय तथा श्रम लगेगा वह प्राप्त परिणामों के अनुरूप नहीं होगा।

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) No, Sir.

(b) Does not arise.

(c) The reference presumably is to the staff appointed or the work of translation from English into Hindi and *vice versa*. Such posts are created by each Ministry/Department according to its own requirements and are filled in accordance with the recruitment rules framed for the individual posts. As the posts are isolated and have been created only as a transitory measure until the regular staff have acquired proficiency in Hindi, it is not proposed to constitute any Service or cadre for the Hindi translation staff.

(d) A statement giving the details of Hindi translation posts in the various Ministries/Departments is laid on the Table of the House. [See Appendix LXXII, Annexure No. 44]. Similar information in respect of attached offices is not available, nor is information available in regard to the dates since when the translation staff in Ministries/Departments are working in their respective posts. The collection of this information will involve much time and labour not commensurate with the results to be achieved.]

#### RAIDS BY EXCISE STAFF ON HOTELS IN DELHI

\*512. DR (MRS.) MANGLADEVTALWAR : Will the Minister of HOME AFFAIRS be pleased to state :

(a) English translation.

(a) whether the Excise Staff conducted raids on hotels in Delhi during 1968-69 and 1969-70;

(b) if so, what are the names of the hotels on which raids were conducted; and

(c) whether it is a fact that an excise licence of a hotel was first cancelled and then restored; if so, what were the reasons for the same and by whom it was done?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) Yes, Sir.

(b) Besides prescribed inspections and checks with or without notice, raids were organised on the Oberoi Intercontinental Hotel on 18th May, 1968 and 17th January, 1970.

(c) As a result of the raid conducted on 17th January, 1970, L-5 Licence of the Hotel was suspended. It was, however, restored in compliance of the orders of Delhi High Court.

#### TEST FOR DRUNKEN TAXI AND SCOOTER DRIVERS

\*513. SHRI K. S. CHAVDA : Will the Minister of PARLIAMENTARY AFFAIRS AND SHIPPING AND TRANSPORT be pleased to state :

(a) whether it is a fact that in April, 1970, a test for detecting drunken Taxi and Scooter drivers was conducted in Delhi by the Central Road Research Institute ; and

(b) if so, what were the suggestions made by the Institute to amend the Motor Vehicles Act and the Government's reaction thereto?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND SHIPPING AND TRANSPORT (SHRI K. RAGHURAMAIAH) : (a) Yes.

(b) The Institute has not made so far any suggestion to amend the Motor Vehicles Act.

#### WASTAGE OF EFFORTS BY CSIR LABORATORIES

\*514. PROF. SAIYID NURJIL HASAN : Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state :

(a) whether it is a fact that the CSIR laboratories are wasting their efforts on